

same time, I would like to draw the attention of the Human Resource Development Minister to the fact that Indira Gandhi's name is used for the University, but the purpose is going to be lost if you do not intervene immediately and if all the corruption and irregularities are not inquired into. I hope the Minister will take note of it. (*Interruptions*).

SHRISRIBALLAV PANIGRAHI (Deogarh): Sir, it is unfortunate that political victimisation has touched a new height, has taken a new dimension in Orissa with the present Government there arresting a large number of Congress leaders and workers indiscriminately on flimsy grounds. Even the Orissa Pradesh Congress Committee President and the former Chief Minister and the present Assembly Congress Party leader, Shri Ulaka, have been arrested by the vigilance on charges of corruption. I make it very clear that we are very much in favour of clean public life, but it has its own way. Their houses were raided two years ago, but now only they are being arrested when there are panchayat elections round the corner. The State is in the process of panchayat elections and when the new PCC President is moving round the State exposing the various scandals and corrupt deals of the present leadership, of the present Government, Sir, out of panic the present leadership, that is, the Chief Minister, has gone in for such vindictive action. The former Chief Minister, the PCC President, has gone on record and he has issued a press statement that he is prepared to face the charges. But the sword should not be allowed to hang on his head for long. I condemn, and the House also should condemn such victimisation. Like Bofors deals they just wanted to keep it hanging for long and also create a cloudy atmosphere in the State.

[*Translation*]

SHRI RAM NAGINA MISHRA (Pardrauna): Mr. Speaker, Sir, through you I would like to draw the attention of the Petro-

leum Minister to the eastern districts of Uttar Pradesh....(*Interruptions*)

[*English*]

SHRI K.P. SINGH DEO(Dhenkanal): Mr. Speaker Sir, it is a farce that**... is holding the issue of removing corruption from Orissa today. In the process, if political people are victimised, humiliated and harassed just on the eve of Panchayat elections, it is not correct. We want to give power to the people because most of our developmental activities are going to be....

MR. SPEAKER: I have called his name and he has started speaking also. You could have spoken in support of Mr. Panigrahi.

SHRI K.P. SINGH DEO: I am doing that. Now, the issue of Bofors is hanging for the last five years. We are not saying that those who are guilty of corruption should be let off. They must be brought to book, but this is no way of doing that. They are playing political gimmick and insulting the people just before the Panchayat elections. The State Government is dilly-dallying with the entire thing. (*Interruptions*)

[*Translation*]

SHRI RAM VILAS PASWAN: (Rosera): Mr. Speaker, Sir, I have submitted this in the House many times that either it should be decided that we can have discussion about the Chief Ministers of all the States or if any Member, while raising any matter here, goes to the extent of calling someone fountain-head of corruption, then I think it is an allegation. It should be looked into and set right.

[*English*]

MR. SPEAKER: I will carefully see whether if there is anything objectionable. I do not think he has said it.

SHRI RAM KAPSE(Thane): He has

said about 1961 and all that.

[*Translation*]

MR. SPEAKER: If there is anything, I will see.

SHRI CHANDRA JEET YADAV: (Azamgarh): He has named him also.

SHRI SOMNATH CHATTERJE (Bolpur): Sir, nobody should be exonerated, but will the Parliament discuss this? That is the point I am raising from time to time. It becomes open when everything is being discussed. Like our frontiers everything has become open now.

MR. SPEAKER: You are 100 per cent correct. This should be borne on mind by everybody.

SHRI SOMNATH CHATTERJEE: I am not trying to shield anybody, but the question is, how far the Parliament will go and allow these matters to be discussed.

SHRI K.P. SINGH DEO: Sir, democracy is being stifled and anyone who speaks anything against the State Government is being humiliated, harassed and arrested on account of corruptions charges. This is nothing but a political gimmick. If we do not take cognisance of this, then, it will be the failure of democracy in this country. (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): Mr. Speaker, Sir, Mr. K.P. Singh Deo and Mr. Panigrahi know it very well as to what was happening during the last 10 years in Orissa. The people of the State rejected the PCC President, whose name they are now mentioning, on the issue of corruption only. That was the mandate of the Orissa Janta Dal. The people rejected the leadership that was there for the last 10 years on the issue of corruption. On the basis of the Charge-sheet, if the Vigilance authorities raided his house and arrested him, why are you discussing this matter inside the House: Under the law, he has been prosecuted and there is absolutely nothing wrong in that.

(*Interruptions*)

SHRI RAM NAGINA MISHRA (Pardana): Mr Speaker, Sir, through you I would like to draw the attention of the Petroleum Minister to the eastern district of Uttar Pradesh. Two weeks have passed and there is acute shortage of petroleum and diesel in eastern districts of Deoria, Gorakhpur, Azamgarh, Gazipur and due to which people, particularly, farmers are greatly distressed. The supply of diesel and petroleum has been disrupted due to some reasons. Sugarcane crops are getting dried up due to shortage of power supply. People are feeling distressed over the shortage of diesel. Our former Governor Shri Sukh Deo was telling the same story right now. Life of crores of people depends on the supply of diesel and petrol. Therefore, I would like to submit that in view of the current shortage of petrol and diesel, Government should issue directions to resume the supply of diesel and petrol. Government has not paid any attention to the statement of the Chief Minister of the State also. Millions of people have been affected. Therefore, I make humble submission to supply diesel to farmers immediately.

[*English*]

MR. SPEAKER: Now the matter raised by the hon. Member is really of some concern. Will you please convey this to the concerned hon. Minister?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Yes, Sir.

[*Translation*]

SHRI HARPAL PANWAR (Kairana): I would like to draw your attention to the problem of payment for sugarcane to farmers by sugar mill-owners of Uttar-Pradesh, Sir, this is a serious problem. Mill-owners have not made payments for sugarcane to farmers for the last four months, crores of Rupees are outstanding against sugarmills. Uttar Pradesh Government has turned a